the Central and State Governments in the technical and enforcement matters respectively of ASU&H drugs.

AYUSH hospital in Darjeeling district, West Bengal

1604. SHRIMATI SHANTA CHHETRI: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government has approved an AYUSH hospital in Darjeeling District in the State of West Bengal;
- (b) if so, the details thereof and whether the construction work has started or not; and
- (c) the number and places approved for such hospitals in the State of West Bengal?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) No. However, Central Council for Research in Homoeopathy, an autonomous organization under Ministry of AYUSH has acquired 0.33 Acres of land for construction of Regional Research Institute of Homoeopathy at R.S. Plot No. 22 (P) & 37 (P), Mouza Chotopathuram Jote, JL No. 78 P.S. Phansidewa, Darjeeling district. Construction work has not started.

(c) Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), Central Government has provided financial assistance for setting up of 2 units of upto 50-bedded integrated AYUSH hospitals at Topsikatha, Alipurduar district and Khas Jungle, Paschim Medinipore District in the State of West Bengal.

Establishing AYUSH hospitals in Jammu and Kashmir

1605. MIR MOHAMMAD FAYAZ: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government has any proposal to create posts for Yoga trainers in rural areas in Jammu and Kashmir; and